

(a) whether the Ministry of Defence had acquired huge piece of land located on Bhopal-Sanchi Road about 6-7 years ago.

(b) whether the said land is not being utilised by the Ministry of Defence; and

(c) the purpose for acquiring this land?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir. A total of 346.94 acres of private land and 1043.88 acres of State Government land was acquired and taken possession of by the Ministry.

(b) and (c) The land is being used by the Army for training purposes at present.

Laying of Rail Line between Gurgaon and Rewari

1854. SHRI JOGENDRA KAWADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether any scheme in regard to lay railway line between Gurgaon and Rewari via Sohana is under consideration of the Government; and

(b) if so, the time by which the said scheme is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

[English]

Rail Service between Vasco and Londa

1855. SHRI FRANCISCO SARDINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government discontinue the rail service between Vasco and Londa;

(b) if so, the details thereof and the reasons therefor; and

(c) the time by which this line is likely to be re-opened?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME

IMPLEMENTATION (SHRI RAM NAIK) : (a) The passenger train services on Vasco-Londa section are temporarily suspended. Freight trains are operating normally.

(b) The Commissioner of Railway Safety while inspecting the line after conversion had desired provision of catch sidings on the section before passenger services could be introduced. Since the catch sidings were not found feasible, the section has been opened for freight traffic and trials of proposed measures to be adopted for ensuring the safety of passenger trains are being conducted by the South Central Railway in consultation with the Commissioner of Railway Safety.

(c) Will be known after completion of the trials indicated in reply to para (b) above.

Construction of Over Bridges in Andhra Pradesh

1856. SHRI K.P. NAIDU : Will the Minister of RAILWAYS be pleased to state :

(a) whether several representations have been made to the Railways for the construction of ROB's at Nellimarla and Bobbili in Vijayanagram district of Andhra Pradesh;

(b) whether the Government of Andhra Pradesh has conveyed its willingness to contribute 50% of cost of these two ROB's;

(c) if so, the reasons for delay in the sanction of these two works; and

(d) the time by which these works likely to be included in the list of works to be undertaken by Railways in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir.

(c) According to the existing traffic density available at the level crossings of Nellimarla and Bobbili, these do not qualify for replacement with road over bridges on cost-sharing basis as the traffic density is 71.118 and 35.336 Train Vehicle Units respectively against prescribed norms of 1 lakhs TVUs.

(d) It is not possible to indicate any time frame for construction of these road over bridges (ROB) on cost sharing basis. However, Railway could construct them on 'deposit terms' if proposals is made by the State Government.